

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 277 OF 2015 &
IA NO. 453 OF 2015

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

... **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

The learned counsel, Ms. Swapna Seshadri, appearing for the Appellant and the learned counsel, Mr. Sakesh Kumar, appearing for the Respondent No.1 submitted that the instant case may kindly be taken up along with Appeal No. 264 of 2014 which is listed on 05.02.2018.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List this matter along with Appeal No. 264 of 2014 for hearing on **05.02.2018**, as requested.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member